

1  
**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 25<sup>th</sup> OF MAY, 2023**

**WRIT PETITION No. 11550 of 2023**

**BETWEEN:-**

1. CAPITAL ROADWAYS AND FINANCE PVT LTD.  
THROUGH DIRECTOR CHARANJEET SINGH  
GULATI S/O LATE BHAGAWAN SINGH GULATI  
AGED ABOUT 65 YEARS OCCUPATION BUS  
OPERATOR RESIDENT OF CHHOLA ROAD  
BHOPAL DISTRICT BHOPAL (MADHYA PRADESH)
  
2. CAPITAL ROADWAYS AND BUILDER PVT. LTD.  
THROUGH DIRECTOR PARMINDER PAL SINGH  
GULATI S/O LATE BHAGWAN SINGH GULATI  
AGED ABOUT 62 YEARS OCCUPATION BUS  
OPERATOR RESIDENT OF CHHOLA ROAD  
BHOPAL DISTRICT BHOPAL (MADHYA PRADESH)

**....PETITIONERS**

***(BY SHRI ASHISH RAWAT - ADVOCATE)***

**AND**

1. THE STATE OF MADHYA PRADESH THROUGH  
THE SECRETARY DEPARTMENT OF TRANSPORT  
MANTRALAYA VALLABH BHAWAN BHOPAL  
(MADHYA PRADESH)
  
2. REGIONAL TRANSPORT AUTHORITY OFFICE OF  
R.T.O. BHOPAL DISTRICT BHOPAL (MADHYA  
PRADESH)
  
3. REGIONAL TRANSPORT OFFICER BHOPAL  
DISTRICT BHOPAL (MADHYA PRADESH)

**....RESPONDENTS**

***(BY SHRI ANUBHAV JAIN - GOVERNMENT ADVOCATE)***

.....  
*This petition coming on for admission this day, the court passed the  
following:*

2  
**ORDER**

Learned counsel for the petitioners prays for withdrawal of this petition with liberty to move an appropriate authority by filing appropriate proceedings.

With the aforesaid liberty, the petition is dismissed as withdrawn.

**(VIVEK AGARWAL)**  
**V. JUDGE**

vy

